Written Answers to	[20) MAR.,	2013]	Unstarred Questions 319			
1	2	3	4	5	6	7	8
NSV/RSY /NYC	98.72	81.66	120.20	79.84	105.31	105.31	172.00
NPYAD	2.93	2.93	34.38	35.61	22.97	22.00	19.00
Total	518.58	481.50	531.28	461.83	531.69	537.36	666.00

Illegal activities in sports campuses/institutes

†2635. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports campuses/institutes in the country allegedly report to illegal activities;
 - (b) if so, the State-wise details of such campuses/institutes;
- (c) whether some sportspersons of country have used the banned drugs for excellent performance in the sports events recently, if so, the details thereof and the action taken by Government against them;
- (d) whether Government has looked into the findings of the single member committee constituted on such incidents; and
 - (e) if so, the steps taken/action taken by Government in this regard till date?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) No, Sir. Sports Authority of India (SAI) institutes/Campuses have never resorted to any illegal activity. To oversee that such activities do not take place, a Committee has been constituted which regularly conducts surprise visits to residential and training areas of national campers and other sportspersons.

- (b) In view of the above, does not arise.
- (c) The list of sportspersons from various disciplines who violated the National Anti-Doping Agency (NADA) Anti-Doping Rules and the action taken by the Anti-Doping Disciplinary/ Appeal Panel is Annexed.
 - (d) and (e) Government has looked into the finding of the Justice Mukul

[†] Original notice of the question was received in Hindi.

Mudgal Committee report on issues related to doping in sports and prepared an action plan in line with recommendations of the committee. Based on the action plan, NADA has taken action for creating a database to keep track of critical phases in an athlete's career, creating a database of usable medicines and strengthening dissemination of information on anti-doping measures. For dissemination of information, doping control handbook has been printed in different regional languages and pamphlets have been prepared for distribution during events and camps.

Statement

Details of sanctions imposed by the Anti Doping Disciplinary Panel on 366 cases

Sl.	Sports	Number of doping rule violations							
No.	Discipilines	2009	2010	2011	2012	Sub total Discipline- wise	No. of Sanctions issued by Disciplinary panel		
1	2	3	4	5	6	7	8		
1.	Athletics	12	16	25	39	92	85		
2.	Bodybuilding	29	08	04	03	44	42		
3.	Kabaddi		32	21	03	56	30		
4.	Weightlifting	09	20	20	26	75	67		
5.	Boxing	04	07	11	13	35	30		
6.	Wrestling	05	08	06	13	32	26		
7.	Judo	02	03	02	01	08	08		
8.	Swimming	01	03	03	01	08	08		
9.	Powerlifting	02	18	11	05	36	33		
10.	Rowing	***	(888)	02	02	04	04		
11.	Basketball		01	01	01	03	02		

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1	2	3	4	5	6	7	8		
12.	Volleyball	•••	01	01	***	02	02		
13.	Triathlon	•••	***	01	•••	01	01		
14.	Equestarian	***		02	***	02	02		
15.	Football		***	02	01	03	03		
16.	Cycling	03		02	(****)	05	05		
17.	Taekwondo	•••	02	01	02	05	05		
18.	Kay and Canoeing	***		01	03	04	04		
19.	Shooting	•••	***		01	01	01		
20.	Rugby	•••	01		(****)	01	01		
21.	Soft Tennis		01	•••	****	01	01		
22.	Hockey	***	01	***	01	02	02		
23.	Netball		01			01	01		
24.	Wushu		***	****	01	01	01		
25.	Paralympic (Athletics)				02	02	01		
26.	Gymnastic	***		•••	01	01	****		
* 	Total	67	123	116	119	425	366		

SHORT NOTICE QUESTION

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY): Short Notice Question. ...(Interruptions)... Shri Prakash Javadekar. ... (Interruptions)... I have called you. ... (Interruptions)...

श्री प्रकाश जावडेकर : मैं बोल रहा हूं। ...व्यवधान...

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY): Please allow